




**National Company Law Tribunal**

**Allahabad Bench**

**CP No. 108 / ND / 2012**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018**

**NAME OF THE COMPANY:** Smt. Poonam Gupta vs AJ Prakashan Pvt Ltd  
**SECTION OF THE COMPANIES ACT/ I & B CODE:** 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nidhi Singh	Adv.	Res.	
2.	Amitabh Agarwal	Adv.	Respondent	
3.	Ashish Kr. Sriv.	Adv.	Petitioner	

**C.P.No.108/ND/2012**

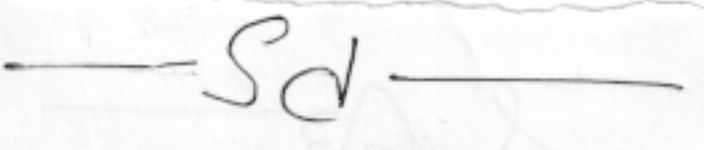
Shri Amitabh Agarwal along with advocate Nidhi Singh for the Respondent in C.P. No. 106/ND/2016, C.P.No. 107/ND/2016, C.P.No.108/ND/2016.

In this matter reply / to the comments on the report of Observer/ Commissioner is yet to be filed. Hence, further time is granted.

The matter to be listed 26<sup>th</sup> March, 2018.

Lateron

Ashish Kumar Srivastava, advocate for the petitioner appears.



**H.P. Chaturvedi,  
Member(Judicial)**

Date: 26/02/2018

Typed by  
Jyoti  
(Stenographer)